

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5258

ANSWERED ON:24.04.2015

MODERNISATION PROJECTS OF ARMY

Biju Shri Parayamparanbil Kuttappan;Mukherjee Shri Abhijit;Sampath Shri Anirudhan

Will the Minister of DEFENCE be pleased to state:

- (a) whether several modernization projects of the army are pending for the last few years;
- (b) if so, the details thereof and the reasons therefor along with the resultant adverse impacts on the armed forces, if any; and
- (c) the steps taken by the Government to complete the modernization projects under fixed time-frame?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (c): Pendencies in procurement cases can occur due to several reasons, such as insufficient and limited vendor base, non-conformity of offers to the Request for Proposal (RFP) conditions, field trials, complexities in contract negotiations, stakeholder consultations, lead time for indigenization etc.

Government constantly reviews the security scenario and accordingly decides to induct appropriate defence equipment to keep the armed forces in a state of readiness and remaining equipped with modern weapon systems. Some of the steps taken by Government to address the issue include finalization of Service Qualitative Requirements before seeking the Acceptance of Necessity; reduction of validity of Acceptance of Necessity to one year; delegation of Financial Powers; decisions in a collegiate manner and imposition of liquidated damages on vendors for delay in execution of contracts.